

recommended for price control by the Kelkar Committee;

(b) if so, on what basis these drugs were excluded from price control;

(c) whether Government are considering to exclude other drugs from price control on the same basis; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) to (d) The Kelkar Committee recommended items of drugs to be included in Category II and these had been incorporated in the Order to the Drugs (Prices Control) Act, 1968. The Order was issued in the Gazette on 28th August, 1987a and these were laid on the table on 27th August, 1987. The Kelkar Committee has been constituted in August, 1987 for a period of six months to perform the function of reviewing any representations received by the Government regarding any discrepancies anomalies etc. in the list of new DPCO, 1987 and given its recommendation to the Government on the same.

Committee to look into the Import of Anti-TB Drug Intermediates

2359. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that Government appointed a Committee to look into the import of intermediates required for the production of potential anti-TB drug;

(b) if so, what are the details thereof including the terms of reference of the Committee;

(c) whether it is also a fact that the Committee has since submitted its report; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) This Ministry have not appointed any such Committee.

(b) to (d) Do not arise.

Drug Price Rise under New DPCO

2360. SHRI PURUSHOTTAM KAKODKAR; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 208 given in the Rajya Sabha on the 9th November, 1987 and state:

(a) whether it is a fact that the prices of Seras Vaccine, and a number of medicines have gone up very high during the last two months after the announcement of the New Drugs Price Control Order;

(b) whether it is also a fact that prices of a number of medicines are expected to go up by 60 per cent to 100 per cent within the next two/three months;

(c) whether it is also a fact that the prices are expected to be beyond the control of the common man; and

(d) if so, what is the purpose of such price control and how it will safeguard the consumer's interest?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) Manufacturers/importers of non scheduled formulations are free to revise the prices as per provisions of DPCO, 1987.

(b) to (d) Prices of scheduled bulk drugs and formulations will be regulated as per DPCO, 1987. However, the expected rise in prices will not be of this order. Government shall also be monitoring the prices of de-controlled drugs.

Increase in the Price of Aminophylline

2361. SHRI PURUSHOTTAM KAKODKAR; Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 124 given in the

Rajya Sabha on the 9th November, 1987 and state;

(a) whether it is a fact that the price of Aminophylline and Theophylline have gone up from Rs. 170/- to Rs. 500/- per kg. since the last one year or so; and

(b) if so, what are the reasons for such a price increased?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) and (b) No prices were fixed for Aminophylline and Theophylline under Drugs (Prices Control) Order, 1979. The required information is not available with the Government.

#### Implementation of Drug Prices

2362. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 126 given in the Rajya Sabha on the 9th November, 1987 and state:

(a) whether it is a fact that the prices of drugs and medicines upheld by the Delhi High Court in their judgement dated 31st August, 1987 have not been implemented so far;

(b) if so, what are the reasons therefor?

(c) whether it is a fact that the court gave directions regarding recovery of amount overcharged from the consumer; and

(d) if so, what are the details thereof and what action has been taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) to (d) Government is examining the judgement.

#### Foreign assistance for power projects

j 2363. SHRI SANTOSH KUMAR SAHU: Will the Minister of ENERGY be pleased to state;

(a) whether Sweden has offered to extend assistance for hydel projects in India; if so, what are the details thereof;

(b) what is the number of power projects which are receiving financial assistance from foreign countries;

(c) what is the estimated cost of these projects, with their locations; and

(d) by when these projects are likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) Sweden has shown interest in assisting the implementation of hydro-electric projects in India. Mini/Micro Hydel projects for Guntur (2x2MW) and D-83/18th Mile (2x 0.75 MW) in Andhra Pradesh, Kakroi project (100 KW) in Haryana and Panam Canal Project (2 MW) in Gujarat, have been posed for Swedish assistance.

(b) to (d) The information is being collected and will be laid on the Table of the House.

#### hike in the Prices of Drugs

2364. DR. RATNAKAR PANDEY: Will the Minister of INDUSTRY be pleased to refer to the answer to Starred Question 40 given in the Rajya Sabha on the 9th November, 1987 and state;

(a) whether it is a fact that the prices of medicines have gone up more than 10 per cent to 20 per cent after the announcement of price control order;

(b) if so, what was the price of Cal-ciol-Syrup, Rabipur vaccine, sudafed Tablets and Syrups are Megodine Elixer before the announcement of the order and what is the price at present;

(c) what is the percent increase in each case; and

(d) what will be the percentage increase in prices of drugs shifted from old categories I and II to present category II of DPCO, 1987 alongwith the name of each drug?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND